## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 254/16

**PETITION NUMBER** 

NAME OF THE PETITIONER (S)

: ACLARWAL COAL CORPORATION P.T. LTD. : BENAKA SPONGE IRON PYT. LTD.

NAME OF THE RESPONDENT (S)

**UNDER SECTION** 

: 433(e)

S.NO. NAME (IN CAPITAL) ROLLITE DESIGNATION LAWYER

SIGNATURE

HUKRESA

Robit R. Helions PHONE NUMBER 988612136 REPRESENTATION BY WHOM

Shri Rohit R. Kukreja, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)